

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/4666/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
District & Sessions Judge, Ziro,
Lower Subansiri District, Arunachal Pradesh.

Dated Guwahati, th 27 June, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DSC(Z)/PF-20/2022/488 dated 24.06.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from 03.07.2022 to 09.07.2022**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008(Pt.)/4667-68/A. dtd. , 27-06-2022
Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh.
2. The Project Manager, Gauhat High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)

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